

पानी पंजाब को देने का फैला किया था क्या जनता सरकार उस फैसले को मानती है या नहीं ?

श्री जगजीत सिंह आनन्द : जो बिल्कुल पोलिटिकल और गलत फैसला था ।

श्री रणबीर सिंह : गलत बात है ।

SHRI JAGJIT SINGH ANAND: Shri K. C. Pant told me that it was a political decision.

SHRI RANBIR SINGH: It was a judicious decision.

SHRI BIJU PATNAIK: The Chair can see for himself that the hon. Members here in this House do not agree amongst themselves. Therefore, I say that the Government is looking into the matter.

SHRIMATI PURABI MUKHOPADHYAY: Mr. Deputy Chairman, Sir, I would like to draw the attention of the hon. Minister to this and ask him that since they are trying to review the whole position, whether they will also ensure the best utilisation of the water resources instead of State barriers standing in the way and much water flowing down the canals because of the inter-state disputes. Since the whole question is being reviewed, this is a vital thing that no State should have authority over their natural resources except the Central institution which will be brought out.

SHRI BIJU PATNAIK: I have not located the question.

श्री रणबीर सिंह : हमारे प्रश्न का जवाब आपने नहीं दिया ।

श्री बीजू पटनायक : हम ने कह दिया कि देखेंगे ।

श्री रणबीर सिंह : देखेंगे हम आपको कि कैसा आपका होसला और ब्याल है ।

Non-availability of Urdu Medium Text Books

*23. SHRI KALP NATH RAI:†

SHRI KHURSHED ALAM KHAN:

SHRI JAGAN NATH BHARDWAJ:

SHRI IBRAHIM KALANIYA:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether it is a fact that text books in Urdu medium were not available for the 9th and 10th Class students in the Union territory of Delhi during the last academic year and if so, what are the reasons therefor; and

(b) what action Government have taken in the matter?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER: (a) Yes, Sir, The Urdu version of NCERT/CBSE textbooks for Classes 9 and 10 were not available during the academic session 1976-77. This was due to certain problems relating to their translation and printing.

(b) The following steps have been taken to ensure the availability of textbooks for the academic session 1977-78.

(i) Whereas during 1976-77 the Taraqqi Urdu Board was only translating NCERT text books into Urdu, the editing and production was done by the NCERT. For the academic year 1977-78 text books, the Taraqqi Urdu Board will be handling translation, editing and production of the textbooks. This will ensure minimum loss of time. The Taraqqi Urdu Board have also made all necessary preparations that the books are available in time for the coming academic session.

†The Question was actually asked on the floor of the House by Shri Kalp Nath Rai.

(ii) Hindi/English version of the manuscripts for the new 10+2 textbooks are being sent to the Taraqqi Urdu Board by NCERT as soon as the manuscripts are received by them.

श्री कल्प नाथ राय : क्या सरकार को इस बात की जानकारी है कि नवीं और दसवीं कक्षा की उर्दू टेक्सट बुक्स न मिलने के कारण हजारों विद्यार्थियों का कैरियर खराब हो गया। क्या सरकार यह आश्वासन देगी कि भविष्य में नवीं और दसवीं कक्षा के उर्दू विद्यार्थियों को किताबें मिलेंगी।

DR. PRATAP CHANDRA CHUNDER: Sir, actually the non-availability of Urdu textbooks did not affect the students adversely in Urdu-medium schools as the teachers concerned taught the students with the help of English and Hindi versions of the books and also with the help of notes prepared in Urdu by them. I have already explained that there were some difficulties in the way and that is why these Urdu text books were not available. But the work was not stopped. The work continued and the teachers came up with other books and help the students.

SHRI JAGAN NATH BHARDWAJ: Will the hon. Minister be pleased to state as to what concrete steps he proposed to take to see that Urdu textbooks are available in all parts of the country?

DR. PRATAP CHANDRA CHUNDER: Sir, in answer to the main question. I have indicated what steps have been taken to ensure the availability of Urdu textbooks. I cannot follow what further information the hon. Member requires.

SHRI JAGAN NATH BHARDWAJ: I meant to say that there are so many States which are far off like Himachal Pradesh and Mizoram. In all these areas, there is a great difficulty in

getting such books on many occasions. Will the hon. Minister kindly assure that books will be available in those parts also?

DR. PRATAP CHANDRA CHUNDER: The original question is confined to the Union Territory of Delhi.

MR. DEPUTY CHAIRMAN: Next Question.

Enforcement of total prohibition

*24. **SHRI S. W. DHABE:** Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) what progress has been made so far in the implementation of the 12 point prohibition programme by the Central and State Governments; and

(b) whether Government propose to enforce total prohibition in the country, if so, by when?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) A statement is laid on the Table of the Sabha. (See below.)

(b) The matter is under the active consideration of the Government, in line with the Directive Principle of State Policy enshrined in Article 47 of the Constitution.

Statement

The Government of India have taken the following measures towards the implementation of the Minimum Programme of Prohibition announced on 2nd October 1975:—

Instructions have been issued under the Central Civil Services (Conduct) Rules, 1964 and the All India Services (Conduct) Rules, 1968 regulating the conduct of Central Government Servants and members of All India Services stipulating *inter alia* that they shall refrain from consuming alcoholic beverages in public places. The State Governments have also been